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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION NO.1

Dated Guwahati, the 4th January, 2021

No.HC.XV.10/2018/01/RV. Pending framing and/or approval of Rules governing the eligibility criteria for appointment to the post of Grade-IV in the Subordinate Courts within the state of Assam, selection process for appointment to those posts in the Subordinate Courts of Assam shall be governed by the Rules framed and applicable in the Principal Seat of the Gauhati High Court and its outlying Benches notified vide Notification No.HC.XI.06/2015/67/RC., dated 28.01.2016 and pending for such framing and/or approval of Rules as aforementioned, all the processes for recruitment already undertaken in the Subordinate Courts of Assam, where no appointment order has been issued till date, shall stand halted/cancelled forthwith.

By Order

Sd/- Gautam Baruah
REGISTRAR (VIGILANCE)

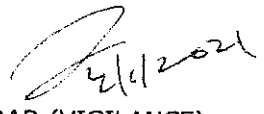
Memo No. HC.XV.10/2018/01-A /RV., Date: 04.01.2021

Copy for information to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, Kamrup(M),Guwahati/Kamrup, Amingaon/Nalbari/Barpeta/Darrang,Mangaldoi/Sonitpur,Tezpur/Udalguri/Nagaon/Morigaon/Golaghat/Jorhat/Sivasagar/Dibrugarh/Tinsukia/Lakhimpur, North Lakhimpur/Dhemaji/Goalpara/Dhubri/Kokrajhar/Bongaigaon/Cachar,Silchar/Karimganj/Hailakandi/Karbi Anglong, Diphu/Dima Hasao,Haflong/Chirang, Kajalgaon/Baksa,Mushalpur.
4. The Special Judge, CBI & NIA Court, Guwahati.
5. The Special Judge, Assam, Guwahati.
6. The Judge, Designated Court, Guwahati.
7. The Presiding Officer, Labour Court, Kamrup, Guwahati/Dibrugarh.
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Cachar, Silchar.
9. The Principal Judge, Family Court No.1/No.2/No.3, Kamrup (M), Guwahati.
10. The Principal Judge, Family Court, Barpeta/Nalbari/Cachar,Silchar/Dhubri.
11. The Member, MACT, Kamrup, Amingaon/Nalbari/Barpeta/Sonitpur, Tezpur/Nagaon/Goalpara/Dhubri/ Cachar, Silchar.
12. The Special Judge, Additional CBI Court No.1/No.2/ No.3, Guwahati.
13. The Presiding Officer, STAT & Member MACT No.1, Kamrup (M), Guwahati.
14. The Member, MACT No.2/No.3, Kamrup (M), Guwahati.

2/4/2021

15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, Kamrup(M),Guwahati/Kamrup, Amingaon/Naibari/Barpeta/Darrang,Mangaldoi/Sonitpur,Tezpur/Udalguri/Nagaon/Morigaon/Golaghat/Jorhat/Sivasagar/Dibrugarh/Tinsukia/Lakhimpur,North Lakhimpur/Dhemaji/Goalpara/Dhubri/Kokrajhar/Bongaigaon/Cachar,Silchar/Karimganj/Hailakandi/Karbi Anglong, Diphu/ Dima Hasao,Haflong/Chirang, Kajalgaon/Baksa,Mushalpur.
17. The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21 for publication of the above notification in the Assam Gazette.
18. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
19. The C.A. to Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)

3/11/2021
4/11/2021